

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. No. 397 OF 2007**

Thursday this the 19th day of July, 2007.

**CORAM :**

**HON'BLE MRS SATHI NAIR, VICE CHAIRMAN  
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

K.A.Varghese,  
S/o Antony K.E.,  
GDS MD,  
Perichankutty,  
Murikkassery S.O. : Applicant

(By Advocate Mr. M.R.Hariraj)

Versus

1. Union of India represented by  
the Secretary to Government of India,  
Ministry of Communication,  
New Delhi.
2. Chief Post Master General,  
Kerala Circle,  
Thiruvananthapuram.
3. Superintendent of Post Offices,  
Idukki Division. : Respondents

(By Advocate Mr. P.S.Biju, ACGSC)

The application having been heard on 19.07.2007, the Tribunal on the same day delivered the following :

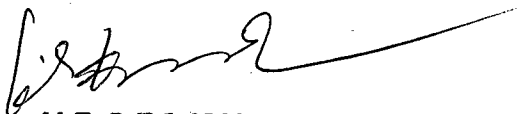
**ORDER**

**HON'BLE MRS SATHI NAIR, VICE CHAIRMAN**

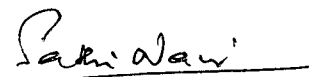
This O.A has been filed against the denial on the part of the respondents to consider the request of the applicant for appointment by transfer to the post of GDS BPM, Mankuva.

2. A counsel statement has been filed by the respondents stating that for the post of GDS BPM, passing of SSLC is the prescribed qualification and therefore, the applicant is not eligible to be considered for the post. In the light of the above facts brought before the Tribunal, the O.A is dismissed. No costs.

Dated, the 19th July, 2007.



**K.B.S.RAJAN**  
**JUDICIAL MEMBER**



**SATHI NAIR**  
**VICE CHAIRMAN**

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